

3. 2 blocks from Jhabua district viz., Petlawad and Meghnagar.
 4. 2 blocks from Khargone district viz., Maheshwar and Barwana.
 5. 2 blocks from Morena district viz., Morena and Jaura.
 6. 6 blocks from Raipur district viz., Bhatapara, Singa, Tilda, Dharsiwa (Raipur), Abhanpur and Rajim.
 7. 2 blocks from Ratlam district viz., Ratlam and Jaura.
9. Maharashtra 1. Chandrapur
 10. Manipur All the 5 districts.
 11. Orissa 1. Kalahandi
2. Keonjhar
3. Koraput
4. Mayurbhanj
 12. Rajasthan 1. Udaipur.
 13. Tamil Nadu 1. 7 taluks from Dharamapuri district viz., Dharamapuri, Palacode, Hosur, Dedkanikottah, Krishnagiri, Uthangarai and Harur.
2. 4 Taluks from North Arcot district viz., Tirupattur, Vaniyambadi, Vellore, Wallajapet.
 14. Tripura All the 3 districts.
 15. West Bengal 1. Midnapur.
2. Purulia
 16. Andaman & Nichobar Entire Territory.
 17. Goa, Daman & Diu Entire Territory excluding the Area within the Municipal limits of Territory's Capital.

Personnel policy for tribal sub-plan and scheduled areas

6870. **SHRI GIRIDHAR GOMANGO:**
Will the Minister of HOME AFFAIRS be pleased to state:

(a) the main features of Personnel Policy adopted by the Government for Tribal sub-Plan areas and also for Scheduled Areas;

(b) the names of the States which have adopted the single line administrative set up for Tribal sub-Plan areas as one of the main basic feature of the Personnel Policy of these areas; and

(c) the steps taken by the respective States and his Ministry for the imple-

mentation of the Personnel Policy for rest of the States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) The main features of the personnel policy commended to State Governments include:

(i) Integrated administrative set up at the ITDP level and a rational line of command.

(ii) Strengthening of development block by posting of adequate personnel for the requirements in the block.

(iii) Delegation of administrative and financial powers.

(iv) Selection of suitable personnel for tribal areas and grant of incentives to those working in the tribal areas.

(v) Multifunctional village level workers in preference to village agricultural workers in development blocks.

(vi) Recognition of service in tribal areas by suitable rewards.

(vii) Training of personnel.

(b) and (c). Information has been received from Andhra Pradesh, Gujarat, Maharashtra Manipur, Rajasthan, Tripura, West Bengal and A & N Islands. Only Andhra Pradesh has adopted single-line administration for tribal sub-Plan areas. Gujarat Government have stated that the existing arrangements approximates to the single-line administration. Adoption of personnel and administrative policy as recommended by this Ministry is being actively pursued with the State Governments.

Backwardness of Tribal districts and Areas

6891, SHRI GIRIDHAR GOMANGO: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that the tribal districts and areas are backward in all respects compared to other districts/areas of the country;

(b) whether his Ministry kept the degree of development records of the tribal districts and areas State-wise and Ministry-wise;

(c) if so, the details therefor; and

(d) if not yet, whether his Ministry propose asking the States and Ministries at Central level to identify the degree of development made in tribal districts and areas upto now?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) No, Sir. Some of the tribal areas like Mizoram are

educationally advanced, some are rich in sports and culture, while some other have abundance of natural resources like forests and minerals.

(b) to (d). Backwardness of a district or an area can be the result of a combination of many factors. An area may be backward because it is drought-prone or chronically flood-affected or is a desert area or a coastal area affected by salinity or undeveloped hill area or part of an educationally and economically backward tribal concentration. In view of above, it is very difficult to determine the degree of development of an area.

In the Tribal Sub-Plan development approach, however, all the factors contributing to the backwardness of the area are kept in view and an integrated package of development is aimed at.

Investment in Central Sector Projects in states during the First to Fifth Five Year Plans periods

6892. SHRI CHINTAMANI JENA: Will the Minister of PLANNING be pleased to state:

(a) what is the amount of finance invested on Central Sector projects in various States in the country from 1st Plan period to the 5th Five Year Plan period;

(b) what is the amount of finance invested on Central sector projects which have been sanctioned from 1977-78 to 1979-80 with their names in the State of Orissa; and

(c) what is the approximate amount to be invested in Central Sector Projects in the State of Orissa in Sixth Plan period and the names of such projects?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) State-wise break-up of investment in the industrial and commercial undertakings of the Government of India, upto the end of the Fifth Plan period viz., 31st